

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
CENTRAL ZONAL BENCH, BHOPAL  
ORIGINAL APPLICATION NO.88/2017**

Tribunal at Its Own Motion

...Applicant

**Vs.**

State of Rajasthan

...Respondents

**AFFIDAVIT-CUM-COMPLIANCE REPORT OF ORDER  
DATED 02.01.2018 AND 20.03.2020 ON BEHALF OF  
THE DEPARTMENT OF ENVIRONMENT,  
GOVERNMENT OF RAJASTHAN, JAIPUR**

I, Rakesh Mathur S/o Sh. Murarilal Mathur aged 60 years, presently working as Deputy Director of Environment Department of Environment, Government of Rajasthan, Secretariat, Jaipur, do hereby solemnly State and affirm as under:-

- 1) That I am working as Deputy Director of Environment Department of Environment, Government of Rajasthan, Secretariat, Jaipur and I am well conversant with the facts and circumstances of the matter and as such competent to swear this affidavit on behalf of the Department of Environment, Government of Rajasthan.
- 2) That this Hon'ble Tribunal by order dated 02.01.2018 has directed inter-alia as follows:-

***"Learned Counsel for the State requested for a short time to file the status of the matter which is pending before the Hon'ble Supreme Court."***

- 3) That this Hon'ble Tribunal by order dated 20.03.2020 has further directed inter-alia as follows:-

***"The Learned Counsel for State of Rajasthan is directed to submit a report in respect of the matter pending before the Hon'ble Supreme Court, giving out the details in respect of the subject matter, interim order, if any and the status of the proceedings within 10 days from today.***

***List the matter on 09th April, 2020.."***

- 4) That in compliance of the directions passed by this Hon'ble Tribunal in the aforementioned orders. It is submitted that the Writ Petition (Civil) No. 569/2015 Jal Mahal Resorts Private Ltd. Vs State of Rajasthan & Others is pending before the Hon'ble Supreme Court as per the online case status from the official website of the Hon'ble Supreme Court.

It is further submitted that the Hon'ble Supreme Court vide order dated 07.09.2015 has directed as follows ***"Status quo as on today be maintained by both the parties."*** The internet downloaded copy of the Hon'ble Supreme Court order dated 07.09.2015 is annexed herewith and marked as **Annexure-R/1**.

- 5) That the writ petition was further listed before the Hon'ble Apex Court on 02.11.2015; 16.11.2015; 11.03.2016; 23.09.2016; 16.11.2016; 23.11.2016; 30.11.2016; 06.03.2017; 27.03.2017; 17.07.2017; 19.09.2017; 23.11.2017; 28.11.2017; 27.03.2018 and 31.08.2018. It is submitted that the Hon'ble Apex Court by order dated 27.03.2017 directed inter- alia as follows: - ***"List the matter along with Contempt Petition (Civil) No. 14-16 of 2015."***

The internet downloaded copy of the Hon'ble Supreme Court online case status along with orders dated 02.11.2015; 16.11.2015; 11.03.2016; 23.09.2016; 16.11.2016; 23.11.2016; 30.11.2016; 06.03.2017; 27.03.2017; 17.07.2017; 19.09.2017; 23.11.2017; 28.11.2017; 27.03.2018 and 31.08.2018 are annexed herewith and marked as **Annexure-R/2 (Collectively)**.

The Affidavit-cum-Compliance Report may kindly be taken on record.

  
**DEPONENT**

**VERIFICATION**

Verified at Jaipur, on this 15 day of July, 2020, I the above mentioned deponent do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed therefrom.

  
**DEPONENT**

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
CENTRAL ZONAL BENCH, BHOPAL  
ORIGINAL APPLICATION NO.88/2017**

Tribunal at Its Own Motion

...Applicant

Vs.

State of Rajasthan

...Respondents

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Counsel for State of Rajasthan

ITEM NO.44

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and ex-parte stay and office report)

Date : 07/09/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Dr. A.M. Singhvi, Sr. Adv.  
Mr. Shyam Divan, Sr. Adv.  
Mr. C. Rashmikant, Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rishabh Parekh, Adv.  
Mr. Arvind Jain, Adv.  
Mr. E. C. Agrawala, AOR

Dr. Sunil Mittal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable within six weeks.

Dasti service, in addition, is permitted.

Liberty is granted to serve the standing counsel for the  
State.

Status quo as on today be maintained by both the parties.

Signature Not Verified  
Digitally signed by  
Gulshan Kumar Arora  
Date: 2015.09.07  
16:58:34 IST  
Reason:

(R. NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.56

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 02/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. E. C. Agrawala, AOR  
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, AOR  
  
Mr. Shiv Mangal Sharma, AAG  
Mr. Ankit Shah, Adv,  
Ms. Shrey Kapoor, Adv.  
Mr. Puneet Parihar, Adv.  
Ms. Anjali Chauhan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the respondent No.7 seeking adjournment for two weeks, the matter is adjourned for two weeks.

Signature Not Verified  
Digitally signed by  
Gulshan Kumar Arora  
Date: 2015.11.03  
16:39:57 IST  
Reason:

(R.NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.64

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 16/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)      Mr. Shyam Divan, Sr. Adv.  
                                 Mr. Kamaldeep Dayal, Adv.  
                                 Mr. Mahesh Agarwal, Adv.  
                                 Mr. Ankur Saigal, Adv.  
                                 Mr. Rishabh Parikh, Adv.  
                                 Mr. Rajesh Kumar, Adv.  
                                 Mr. E. C. Agrawala, Adv.

For Respondent(s)      Mr. Ajay Kapur, Sr. Adv./AAG  
                                 Mr. Anish Roy, Adv.  
                                 Mr. Milind Kumar, Adv.

Mr. Shiv Mangal Sharma, Adv.  
Mr. Ankit Shah, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List after eight weeks, as jointly prayed.

Signature Not Verified  
Digitally signed by  
Vinod Kumar  
Date: 2016.11.16  
17:30:06 IST  
Reason: 

(VINOD KUMAR)  
COURT MASTER

(SNEH LATA SHARMA)  
COURT MASTER

ITEM NO.1

COURT NO.10

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 11/03/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Dr. A.M. Singhvi, Sr. Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agrawal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. E. C. Agrawala, AOR  
Mr. Arvind Kumar Jain, Adv.  
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, AOR  
  
Mr. Shiv Mangal Sharma, AAG  
Mr. Saransh Kumar, Adv.  
For M/s Aura & Co.

UPON hearing the counsel the Court made the following  
O R D E R

List in the second week of July, 2016.

Signature Not Verified  
Digitally signed by  
R.NATARAJAN  
Date: 2016.03.11  
16:36:05 IST  
Reason: 

(R.NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.13

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No. 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 16/11/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Satyendra Kumar, Adv.  
Mr. Arvind Kumar Jain, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, AOR  
  
Mr. Shiv Mangal Sharma, AAG  
Mr. Arjun Singh, Adv  
for M/s Aura & Co.

UPON hearing the counsel the Court made the following  
O R D E R

On the request made by learned counsel appearing for the  
respondent (s), list on Wednesday, the 23<sup>rd</sup> November, 2016.

Signature Not Verified

Digitally signed by  
R.NATARAJAN  
Date: 2016.11.17  
16:24:08 IST  
Reason: 

(R. NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.9

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 14-16/2015 In C.A. No. 4912, 4913 & 4914/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

MR. SHAILENDRA KUMAR AGARWAL &amp; ORS. Etc.

Respondent(s)

WITH

W.P.(C) No. 569/2015 (X)

Date : 17-07-2017      These petitions were called on for hearing today.

CORAM :                      HON'BLE MR. JUSTICE MADAN B. LOKUR  
                                     HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)      Dr. A.M. Singhvi, Sr. Adv.  
                                     Mr. Kamaldeep Dayal, Adv.  
                                     Mr. Mahesh Agarwal, Adv.  
                                     Mr. Ankur Saigal, Adv.  
                                     Mr. Arvind Kumar Jain, Adv.  
                                     Mr. Harsh Kulshrestha, Adv.  
                                     Mr. E. C. Agrawala, AOR  
                                     Mr. Rishabh Parikh, Adv.  
                                     Mr. Satayender Kumar, Adv.

For Respondent(s)      Mr. Tushar Mehta, AAG  
                                     Mr. Ajay Kapur, AAG  
                                     Mr. Anirudh Singh, Adv.  
                                     Mr. Milind Kumar, AOR

Mr. Shiv Mangal Sharma, Adv.  
Mr. Arjun Singh, Adv.  
For M/s Aura & Co.

Mr. Deepak Goel, AOR

Mr. Jaideep Gupta, Sr. Adv.  
Mr. S.S. Shamsbery, AAG  
Mr. Amit Sharma, Adv.  
Mr. Ankit Raj, Adv.  
Ms. Ruchi Kohli, AOR

Mr. Nachiketa Joshi, AOR

UPON hearing the counsel the Court made the following

O R D E R

It is stated by learned senior counsel for the petitioner that this petition is similar to Writ Petition No. 313 of 2017 (M/s Vardha Enterprises Pvt. Ltd.) on the issue that the statute has nullified the judgment of this Court.

This is disputed by learned Additional Solicitor General who says that the issues raised in M/s Vardha Enterprises Pvt. Ltd. are not similar to this case.

Rather than going into the controversy at this stage, since M/s Vardha Enterprises Pvt. Ltd. has already been listed in the 2<sup>nd</sup> week of August, 2017 before another Bench, we are of view that these matters should also be listed before the same Bench subject to orders of Hon'ble the Chief Justice so that a decision can be taken whether the matters are similar or not.

(MEENAKSHI KOHLI)  
COURT MASTER

(MADHU NARULA)  
COURT MASTER

ITEM NO.39

COURT NO.10

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(With appln. (s) for stay and office report)

Date : 06/03/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rishabh Parikh, Adv.  
Mr. Satyendra Kumar, Adv.  
For Mr. E. C. Agrawala, Adv.

For Respondent(s) Mr. Ajay Kapur, Adv.  
Mr. Anirudh Singh, Adv.  
Mr. Milind Kumar, Adv.  
  
Mr. Shiv Mangal Sharma, Adv.  
Mr. Arjun Singh, Adv.  
For M/s Aura & Co., Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the petitioners seeking adjournment on the ground that the briefing counsel is unwell, the matter is adjourned for three weeks.

(Anita Malhotra)  
Court Master

(Chander Bala)  
Court Master

ITEM NO.5+3

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 14-16/2015 In C.A. No. 4912/2014, C.A. no. 4913/2014 and C.A. no. 4914/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

SHAILENDRA KUMAR AGARWAL AND ORS. &amp; ORS.

Respondent(s)

WITH

W.P.(C) No. 569/2015

(With appln(s) for stay)

CONMT.PET.(C) No. 97/2016 In C.A. No. 5010/2014 (XV)

CONMT.PET.(C) No. 875/2017 In C.A. No. 5010/2014 (XV)

W.P.(C) No. 313/2017 (X)

MA 323/2017 in C.A. No. 5010/2014 (XV)

(IA no. 59221/2016, 59223/2017, 78491/2017, 59222/2016)

CONMT.PET.(C) No. 1672/2017 in C.A. No. 5010/2014 (XV)

C.A. No. 10819/2017 (XVII)

(With appln(s) for exemption from filing c/c of the impugned judgment, stay, permission to file additional documents)

T.C.(C) No. 270/2017 (XVI -A)

W.P.(C) No. 230/2001(PIL-W)

W.P.(C) No. 539/2017(PIL-W)

(With appln(s) for appropriate orders/directions)

Date : 19-09-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. Nidhesh Gupta, Sr. Adv.

Dr. Rajeev Dhawan, Sr. Adv.

Mr. Ravindra Keshavrao Adsure, AOR

Mr. Anand Landge, Adv.

Mr. Siddheswar Biradar, Ad.

Mr. Puneet Varshney, Adv.

Ms. Vriti Gujral, Adv.

Mr. Kamaldeep Dayal, Adv.  
 Mr. Mahesh Agarwal, Adv.  
 Mr. Ankur Saigal, Adv.  
 Mr. Rishabh Parikh, Adv.  
 Dr. Sunil Mittal, Adv.  
 Mr. E. C. Agrawala, AOR  
 Mr. Arvind Kumar Jain, Adv.  
 Ms. Anu Tiwari, Adv.

Mr. Prashant Bhushan, Adv.  
 Mr. Rahul Khurana, Adv.  
 Mr. Talha Abdul Rahman, Adv.  
 Mr. Siddhartha, Adv.  
 Mr. Pranav Sachdeva, AOR  
 Ms. Neha Rathi, Adv.

Mr. Gopal Sankaranarayanan, Adv.  
 Ms. Veera Mahuli, Adv.  
 Mr. Shrutanjaya Bhardwaj, Adv.

for Mr. Naresh Kumar, AOR

Ms. Shobha, AOR  
 Ms. Joyshree Barman, Adv.

For Respondent(s) Mr. Tushar Mehta, ASG  
 Mr. Rakesh Dwivedi, Sr. Adv.  
 Mr. Shiv Mangal Sharma, AAG  
 Mr. Ajay Kapur, AAG  
 Mr. Anirudh Singh, Adv.  
 Mr. Shrey Kapoor, Adv.  
 Mr. Apoorva Garg, Adv.  
 Mr. Saurabh Rajpal, Adv.  
 Mr. Milind Kumar, AOR  
 Ms. Ruchi Kohli, AOR  
 M/s Aura & Co., AOR  
 Mr. Rohit K. Singh, AOR

Mr. Deepak Goel, AOR

Mr. Nachiketa Joshi, AOR

Mr. Pranav Sachdeva, AOR

Mr. A.D.N. Rao, Adv.  
 Mr. Ankit Anandraj Shah, AOR

Mr. Ravindra Keshavrao Adsure, AOR

UOI (WP (C) 230/01) Mr. A.N.S. Nadkarni, ASG  
 Mr. A.K. Panda, Sr. Adv.  
 Mr. Ajit Kumar Sinha, Sr. Adv.  
 Ms. Binu Tamta, Adv.  
 Mr. W.A. Qadri, Adv.  
 Mr. Ajay Kumar Singh, Adv.  
 Mr. Shailender Saini, Adv.  
 Ms. Sunita Sharma, Adv.  
 Mr. S.A. Siddiqui, Adv.  
 Satya Siddiqui, Adv.  
 Mr. Zaki Kazmi, Adv.  
 Mr. Sajai Kr. Pathak, Adv.  
 Mr. B.V. Balram Das, Adv.  
 Mr. G.S. Makker, AOR

State of Arunchal Pradesh Mr. Anil Srivastav, AOR  
 Mr. Rituraj Biswas, Adv.

UT of A&N Admn. Mr. K.V. Jagdishvaran, Adv.  
 Ms. G. Indira, AOR

State of AP Mr. Guntur Prabhakar, AOR  
 Ms. Prerna Singh, Adv.

State of Assam Mr. Debojit Borkakati, Adv.  
 Mr. M. Balashivudu, Adv.  
 Mr. Shuvodeep Roy, AOR  
 Mr. Sayooj Mohandas M., Adv.

State of Bihar Mr. Gopal Singh, AOR  
 Mr. Manish Kumar, Adv.  
 Mr. Shreyas Jain, Adv.

State of Chhatisgarh Mr. A.P. Mayee, AOR  
 Mr. Avnish M. Oza, Adv.  
 Mr. Chirag Jain, Adv.

State of Goa Mr. Atmaram N.S. Nadkarni, ASG  
 Mr. S.S. Rebello, Adv.  
 Ms. Supriya Juneja, AOR  
 Ms. Shivangini Gupta, Adv.

State of Gujarat Ms. Hemantika Wahi, AOR  
 Ms. Jesal Wahi, Adv.  
 Ms. Puja Singh, Adv.  
 Ms. Mamta Singh, Adv.

State of Haryana Dr. (Mrs.) Monika Gusain, AOR  
 Mr. C. Solomon, Adv.

State of J&K            Mr. M. Shoeb Alam, AOR  
                              Ms. Fauzia Shakil, Adv.  
                              Mr. Ujjwal Singh, Adv.  
                              Mr. Mojahid Karim Khan, Adv.

State of Jharkhand    Mr. Tapesk Kumar Singh, AOR  
                              Mr. Mohd. Waquas, Adv.  
                              Mr. Aditya Kumar Singh, Adv.

State of Kerala        Mr. G. Prakash, AOR  
                              Mr. Jishnu M.L., Adv.  
                              Ms. Priyanka Prakash, Adv.  
                              Ms. Beena Prakash, Adv.  
                              Mr. Vijay Shankar V.L., Adv.

State of M.P.            Mr. Mishra Saurabh, AOR  
                              Mr. Ankit Kr. Lal, Adv.

State of Maharashtra    Mr. Kunal A. Cheema, Adv.  
                              Mr. Yogesh K. Ahirrao, Adv.  
                              for Mr. N. Katneshwarkar, AOR

State of Manipur        Mr. Sapam Biswajit Meitei, Adv.  
                              Mr. Naresh Kumar Gaur, Adv.  
                              Mr. Ashok Kumar Singh, AOR

State of Mizoram        Mr. Pragyan Pradip Sharma, Adv.  
                              Mr. Ganesh Bapu TR, Adv.  
                              Mr. Shikhar Garg, Adv.  
                              Mr. P.V. Yogeswaran, AOR

State of Nagaland      Ms. K. Enatoli Sema, AOR  
                              Mr. Edward Belho, Adv.  
                              Mr. Amit Kumar Singh, Adv.  
                              Mr. K. Luikang Michael, Adv.  
                              Mr. Z.H. Isaac Haiding, Adv.

Govt. of Puducherry    Mr. V.G. Pragasam, AOR  
                              Mr. Prabu Ramasubramanian, Adv.  
                              Mr. Manu Sundaram, Adv.

State of Punjab        Ms. Uttara Babbar, AOR  
                              Ms. Akanksha Choudhary, Adv.

State of Rajasthan     Mr. S.S. Shamsbery, AAG  
                              Mr. Amit Sharma, Adv.  
                              Mr. Ankit Raj, Adv.  
                              Mr. Minind Kumar, AOR

State of Sikkim Ms. Aruna Mathur, Adv.  
 Mr. Avneesh Arputham, Adv.  
 Ms. Anuradha Arputham, Adv.  
 Ms. Simran Jeet, Adv.  
 M/s.Arputham Aruna & Co., AOR

State of TN Mr. M. Yogesh Kanna, AOR  
 Ms. Maha Lakshmi, Adv.  
 Ms. Sujata Bagadhi, Adv.

State of Telangana Mr. S. Udaya Kumar Sagar, AOR  
 Mr. Mrityunjai Singh, Adv.

State of Tripura Mr. Gopal Singh, AOR  
 Mr. Rituraj Biswas, Adv.

State of UP Mr. Shrish Kr. Misra, Adv.  
 Ms. Alka Sinha, Adv.  
 Mr. Anuvrat Sharma, AOR

State of WB Mr. Raja Chatterjee, Adv.  
 Mr. Chanchal Ganguly, AOR  
 Mr. Piyush Sachdev, Adv.

Mr. Sunil Fernandes, AOR

Ms. Sumita Hazarika, AOR

Mr. Shiv Sagar Tiwari, AOR

Mr. R.D. Upadhyay, AOR

Mr. Kunal Verma, AOR

Mr. B. Balaji, AOR

Mr. Sanjay Kumar Visen, AOR

Mr. Naresh K. Sharma, AOR

Mr. V.N. Raghupathy, AOR

Mr. P.V. Dinesh, AOR

Mr. Ranjan Mukherjee, AOR

Mr. A. Venayagam Balan, AOR

Mr. R. Nedumaran, AOR

Mr. R. Ayyam Perumal, AOR

Mr. Anuvrat Sharma, AOR

Mr. Anil Kumar Jha, AOR

Mr. Abhishek Chaudhary, AOR

Ms. D. Bharathi Reddy, AOR

Mr. S. Chandra Shekhar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard in part.

List the matter(s) on 1<sup>st</sup> November, 2017 at 10.30 a.m. as part heard.

WP(C) No. 230/2001 be de-tagged from these batch of matters and be listed on 4<sup>th</sup> October, 2017 before the appropriate Bench.

(OM PARKASH SHARMA)  
AR CUM PS

(DEEPAK MANSUKHANI)  
AR CUM PS

(RAJINDER KAUR)  
COURT MASTER

ITEM NO.45

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 23/09/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Dr. A.M. Singhvi, Sr. Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rishabh Parikh, Adv.  
Mr. E. C. Agrawala, Adv.  
  
Mr. Sunil Mittal, Adv.

For Respondent(s) Mr. Shiv Mangal Sharma, Adv.  
Mr. Arjun Adv.  
For M/s Aura & Co.  
  
Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, Adv.  
Mr. Anirudh Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 16.11.2016.

(SONALI SAUND)  
SR.P.A

(SNEH LATA SHARMA)  
COURT MASTER

ITEM NO.8

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 23/11/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Kamaldeep Dagal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Satyendra Kumar, Adv.  
Mr. E. C. Agrawala, AOR  
Mr. Arvind Kumar Jain, Adv.  
Mr. Harsh Kulshrestha, Adv.

For Respondent(s) Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, AOR  
  
Mr. Shiv Mangal Sharma, AAG  
Mr. Arjun Singh, Adv.  
Ms. Shrey Kapoor, Adv.  
For M/s Aura & Co., AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, list on Wednesday, the 30<sup>th</sup> November, 2016.

Signature Not Verified  
Digitally signed by  
R.NATARAJAN  
Date: 2016.11.24  
17:35:36 IST  
Reason: 

(R. NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.2

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(with appln. (s) for stay and office report)

Date : 30/11/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Dr. A.M. Singhvi, Sr. Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Satyendra Kumar, Adv.  
Mr. Arvind Kumar Jain, Adv.  
For Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Tushar Mehta, ASG  
Mr. Milind Kumar, AOR

Mr. Shiv Mangal Sharma, AAG  
Mr. Arjun Singh, Adv.  
For M/s Aura & Co.

UPON hearing the counsel the Court made the following  
O R D E R

On the request made by Mr. Tushar Mehta, learned Additional Solicitor General appearing for the respondent-State of Rajasthan, list on Tuesday, the 24<sup>th</sup> January, 2017.

Signature Not Verified  
Digitally signed by  
R.NATARAJAN  
Date: 2016.11.30  
16:40:09 IST  
Reason: 

(R. NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

ITEM NO.38

COURT NO.10

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 569/2015

JAL MAHAL RESORTS PRIVATE LTD. &amp; ANR.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN &amp; ORS.

Respondent(s)

(With appln. (s) for stay and office report)

Date : 27/03/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Mahesh Agarwal, Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rishabh Parikh, Adv.  
Mr. Satyendra Kumar, Adv.  
Mr. Arvind Kumar Jain, Adv.  
For Mr. E. C. Agrawala, Adv.

For Respondent(s) Mr. Ajay Kapur, AAG  
Mr. Anirudh Singh, Adv.  
Mr. Milind Kumar, Adv.  
  
Mr. Shiv Mangal Sharma, Adv.  
Mr. Arjun Singh, Adv.  
For M/s Aura & Co., Advs.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter along with Contempt Petition  
(Civil)No.14-16 of 2015.

(Anita Malhotra)  
Court Master

(Chander Bala)  
Court Master

ITEM NO.2+6

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION(C) No. 14-16/2015 In C.A. No. 4912/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

SHAILENDRA KUMAR AGARWAL &amp; ORS.

Respondent(s)

WITH

W.P. (C) No. 569/2015 (X)

CONTEMPT PETITION(C) No. 97/2016 In C.A. No. 5010/2014 (XV)

CONTEMPT PETITION(C) No. 875/2017 In C.A. No. 5010/2014 (XV)

W.P. (C) No. 313/2017 (X)  
(FOR IA 1/2017)

W.P. (C) No. 539/2017 (PIL-W)  
(IA No.57564/2017-APPROPRIATE ORDERS/DIRECTIONS)

MA 323/2017 in C.A. No. 5010/2014 (XV)  
(M.A.NO.323/2017 IN I.A.NOS.59221/2016,59223/2017 (EARLIER I.A.NOS.9  
AND 12), I.A.NOS.78491/2017 AND 59222/2016 (EARLIER I.A.NO.10)

CONTEMPT PETITION(C) No. 1672/2017 in C.A. No. 5010/2014 (XV)

C.A. No. 10819/2017 (XVII)  
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
79108/2017 FOR STAY APPLICATION ON IA 79109/2017 FOR PERMISSION TO  
FILE ADDITIONAL DOCUMENTS ON IA 79110/2017)

T.C. (C) No. 270/2017 (XVI -A)

W.P. (C) No. 1083/2017 (PIL-W)

Date : 23-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

Signature Not Verified  
Digital Signature by  
DEEPA MANOJ KHANDE  
Date: 23/11/2017  
17:11:29 IST  
Reason:

Petitioner(s)

CP (C) 97/16,313/17,

CA 10819/17,

IA 9-10/16 in CA 5010/14

Mr. Nidhesh Gupta, Sr. Adv.

Ms. Himanshi Gupta, Adv.

Mr. Ravindra Keshavrao Adsure, AOR

CP(C) 875/17, CP(C) 1672/17 Dr. Rajiv Dhavan, Sr. Adv.  
 Mr. Siddheshwar Biradar, Adv.  
 & Mr. Ravindra Keshavrao Adsure, AOR

For applicant(s) in  
 IA no. 12/2017 in CA 5010/14  
 IA no. 78491/17 in MA 323/17  
 in CA 5010/14,  
 IA no. 90579/17 in WP(C) 539/17  
 IA no. 91801/17 in TC(C) 27017

CP(C) 14-16/15 Dr. A.M. Singhvi, Sr. Adv.  
 Mr. Shyam Divan, Sr. Adv.  
 Mr. Kamaldeep Dayal, Adv.  
 Mr. Ankur Saigal, Adv.  
 Mr. rishabh Parikh, Adv.  
 Mr. Arvind Kumar Jain, Adv.  
 Ms. Tanvi Manchanda, Adv.  
 Mr. Harsh Kulshrestha, Adv.  
 Mr. E. C. Agrawala, AOR  
 Ms. Anu Tewari, Adv.

WP(C) 539/17 Ms. Shobha, AOR  
 Ms. Joyshree Barman, Adv.  
 Mr. B. Kranthi Kumar, Adv.

TC 270/17, WP(C) 1083/17 Mr. Prashant Bhushan, Adv.  
 Mr. Pranav Sachdeva, AOR  
 Mr. Siddharth Sharma, Adv.  
 Mr. Rahul Khurana, Adv.  
 Mr. Talha A. Rehman, Adv.

For Respondent(s) Mr. A.K. Panda, Sr. Adv.  
 Mr. Ajit Kumar Sinha, Sr. Adv.  
 Mr. S. Wasim A. Qadri, Adv.  
 Mr. Sanjai Kumar Pathak, Adv.  
 Mr. Saeed Qadri, Adv.  
 Mr. Gurmeet Singh Makker, AOR

Mr. Rakesh Dwivedi, Sr. Adv.  
 Mr. Shiv Mangal Sharma, AAG  
 Mr. S.S. Shamsbery, AAG  
 Mr. Shrey Kapoor, Adv.  
 Mr. Apoorva Garg, Adv.  
 Mr. Amit Sharma, Adv.  
 Mr. Ankit Raj, Adv.  
 Ms. Indira Bhakar, Adv.  
 Ms. Ruchi Kohli, AOR

WP(C) 539/17, TC(C)270/17

Dr. Rajiv Dhavan, Sr. Adv.  
Mr. Siddheshwar Biradar, Adv.  
Mr. Ravindra Keshavrao Adsure, AOR

M/S. Aura & Co., AOR

Mr. Rohit K. Singh, AOR

Mr. Ajay Kapur, AAG  
Mr. Milind Kumar, AOR

Mr. Deepak Goel, AOR

Mr. Nachiketa Joshi, AOR

Mr. Pranav Sachdeva, AOR

Mr. A.D.N. Rao, Adv.  
Mr. Ankit Anandraj Shah, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard in part.

For further hearing, list on Tuesday, 28<sup>th</sup> November, 2017 as  
first item.

(DEEPAK MANSUKHANI)  
AR CUM PS

(RAJINDER KAUR)  
COURT MASTER

ITEM NO.1-PH +3

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 14-16/2015 In C.A. No. 4912/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

SHAILENDRA KUMAR AGARWAL AND ORS. &amp; ORS.

Respondent(s)

WITH

W.P.(C) No. 569/2015 (X)

CONTEMPT PETITION(C) No. 97/2016 In C.A. No. 5010/2014 (XV)

CONTEMPT PETITION(C) No. 875/2017 In C.A. No. 5010/2014 (XV)

W.P.(C) No. 313/2017 (X)  
(FOR IA 1/2017)

W.P.(C) No. 539/2017 (PIL-W)  
(IA No.57564/2017-APPROPRIATE ORDERS/DIRECTIONS)

MA 323/2017 in C.A. No. 5010/2014 (XV)  
(M.A.NO.323/2017 IN I.A.NOS.59221/2016,59223/2017(EARLIER I.A.NOS.9  
AND 12), I.A.NOS.78491/2017 AND 59222/2016 (EARLIER I.A.NO.10)

CONTEMPT PETITION(C) No. 1672/2017 in C.A. No. 5010/2014 (XV)

C.A. No. 10819/2017 (XVII)  
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
79108/2017 FOR STAY APPLICATION ON IA 79109/2017 FOR PERMISSION TO  
FILE ADDITIONAL DOCUMENTS ON IA 79110/2017)

T.C.(C) No. 270/2017 (XVI -A)

W.P.(C) No. 1083/2017(PIL-W)

Date : 28-11-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

Signature Not Verified  
Digital Signature by  
DEEPA MANOHAR SAPRE  
Date: 28/11/2017  
16:55:48 IST  
Reason:

Petitioner(s)

C/C) 97/16,313/17,

CA 10819/17,

IA 9-10/16 in CA 5010/14

Mr. Nidhesh Gupta, Sr. Adv.(NP)

Ms. Himanshi Gupta, Adv.

Mr. Ravindra Keshavrao Adsure, AOR

CP(C) 875/17, CP(C) 1672/17 Dr. Rajiv Dhavan, Sr. Adv.  
Mr. Siddheshwar Biradar, Adv.  
& Mr. Ravindra Keshavrao Adsure, AOR

For applicant(s) in  
IA no. 12/2017 in CA 5010/14  
IA no. 78491/17 in MA 323/17  
in CA 5010/14,  
IA no. 90579/17 in WP(C) 539/17  
IA no. 91801/17 in TC(C) 27017

CP(C) 14-16/15 Dr. A.M. Singhvi, Sr. Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Rishabh Parikh, Adv.  
Mr. Arvind Kumar Jain, Adv.  
Ms. Tanvi Manchanda, Adv.  
Mr. Harsh Kulshrestha, Adv.  
Mr. E. C. Agrawala, AOR  
Mr. Sunil Mittal, Adv.  
Ms. Anu Tiwari, Adv.  
Mr. Arvind Jain, Adv.

WP(C) 539/17 Ms. Shobha, AOR  
Ms. Joyshree B, Adv.  
Mr. K. Kranthi Kumar, Adv.

TC 270/17, WP(C) 1083/17 Mr. Prashant Bhushan, Adv.  
Mr. Pranav Sachdeva, AOR  
Mr. Siddharth Sharma, Adv.  
Mr. Rahul Khurana, Adv.  
Mr. Talha A. Rehman, Adv.

For Respondent(s) Mr. A.K. Panda, Sr. Adv.  
Mr. Ajit Kumar Sinha, Sr. Adv.  
Mr. S. Wasim A. Qadri, Adv.  
Mr. Sanjai Kumar Pathak, Adv.  
Mr. Saeed Qadri, Adv.  
Mr. Gurmeet Singh Makker, AOR

State of Rajasthan Mr. Tushar Mehta, Sr. Adv.  
Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Ajay Kapur, AAG  
Mr. S.S. Shamsbery, AAG  
Mr. Shiv Mangal Sharma, AAG  
Mr. Shrey Kapoor, Adv.  
Ms. Apoorva, Adv.  
Ms. Sanskriti Pathak, Adv.  
Mr. Milind Kumar, AOR  
Mr. Amit Sharma, Adv.  
Mr. Ankit Raj, Adv.  
Ms. Indira Bhakar, Adv.  
Ms. Ruchi Kohli, AOR



ITEM NO.804

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No.14-16/2015 In C.A. No.4912/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

SHAILENDRA KUMAR AGARWAL &amp; ORS.

Respondent(s)

WITH

I.A.No. ... D.No.44826 of 2018 in W.P.(C) No. 313/2017 (X)  
(FOR ON IA 1/2017) AND

Cont.Pet(C)No. ... D.No.11474 of 2018 in C.A.No.5010/2014

Date : 27-03-2018 These petitions were MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Ravindra Keshavrao Adsure, AOR

[Mentioned by]

Mr. E. C. Agrawala, AOR

Ms. Shobha, AOR

Mr. Pranav Sachdeva, AOR

For Respondent(s) M/S. Aura &amp; Co., AOR

Ms. Ruchi Kohli, AOR

Mr. Rohit K. Singh, AOR

Mr. Milind Kumar, AOR

Mr. Deepak Goel, AOR

Mr. Nachiketa Joshi, AOR

Mr. Ravindra Keshavrao Adsure, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Pranav Sachdeva, AOR

Mr. Ankit Anandraj Shah, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Let I.A.No. ... D.No.44826/2018 in WP(C)No.313/2017  
with Cont.Pet.(C)No. ... D.No.11474/2018 in C.A.No.5010/2014  
be listed next week before appropriate Bench as per roster,  
subject to removal of defects, if any.

Signature Not Verified  
Digitally Signed by  
SUBHASH CHANDER  
Date: 2018.03.27  
16:42:48  
Reason: [S]

(Subhash Chander)  
AR-cum-PS

(H.S. Parasher)  
Assistant Registrar

ITEM NO.804

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No.14-16/2015 In C.A. No.4912/2014

JAL MAHAL RESORTS PVT. LTD.

Petitioner(s)

VERSUS

SHAILENDRA KUMAR AGARWAL &amp; ORS.

Respondent(s)

(LIST ONLY CONT. PETITION NO. 881/2018 IN C.A. NO. 5010/2014 & I.A. NO. 44826/2018 IN WP(C) NO. 313/2017)

WITH

CONMT.PET.(C) No.97/2016 In

C.A. No.5010/2014 (XV) --- [MENTIONED]

Date : 31-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Ravindra Keshavrao Adsure, Adv. [AOR]

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Let the contempt petition along with connected cases be  
listed next week before appropriate Bench as per roster.

(Subhash Chander)  
AR-cum-PS

(H.S. Parasher)  
Assistant Registrar